

Creches in Delhi

@2275. SHRI VISHWA BANDHU GUPTA;

SHRI R. K. JAICHANDRA SINGH;

SHRI T. THANGABALU;

SHRI HUSEN DALWAI:

Will the Minister of SOCIAL WELFARE be pleased to state:

(a) what facilities are being given, to the working women to look after their children in Delhi;

(b) the number of creches which are already functioning in Delhi; and

(c) what is the number of additional creches which are proposed to be opened and in which areas?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b) 387 Creches/Day Care Centres have been functioning for the children of working and ailing women in Delhi during 1983-84.

(c) It is proposed to open six additional Creches/Day Care Centres in the following areas: —

- (i) Nand Nagri
- (ii) Khanpur
- (iii) Trilokpuri
- (iv) Mangolpuri
- (v) Wazirpur
- (vi) Baba Kharak Singh Marg

Resolution passed by the All India Council of Mayors

@@2276. SHRI J. K. JAIN: Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether Government's attention has been drawn "to a resolution recently passed by the All India Coun-

cil of Mayors wherein it was urged that adequate and substantial quota of 'open market borrowings' should be made available to the Municipal Corporation and other local bodies so as to enable them to implement their development programmes; and

(b) whether the Central Government have examined the said resolution?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (b) The following resolution was passed on the 21st Meeting of the Central Council for Local Government and Urban Development and 10th Joint Meeting of the Central Government for Local Government and Urban Development and the Executive Committee of All India Council of Mayors held at New Delhi on the 18th and 19th July, 1984:—

"The Council urges upon the Central Government that an adequate and substantial quota of open market borrowings be made available to the Municipal Corporations or local bodies so as to enable them to implement their development programmes. The restriction on borrowing on the civic bodies should be suitably relaxed."

The above resolution is being forwarded to the Ministry of Finance for necessary action.

Development of Prashant Vihar, Delhi

2277. SHRI SYED AHMAD HAS-HMI: Will the Minister of WORKS AND HOUSING be pleased to refer to the answer to Unstarred Question 1956 given in the Rajya Sabha on the 16th March 1984 and state:

(a) by when the work relating to the construction of convenient shopp-

@ Previously Unstarred Question No. 1671, transferred from the 9th August, 1984.

@ ©Previously Unstarred Question No. 1730, transferred from the 9th August, 1984.